

Court Room No. 29.**Today's Board of matters/cases for consideration/hearing.****Date :-08th July, 2020.****11.00 a.m. to 2.00 p.m.**

Sr. No.	Case No.	Name of parties	Adv. Name	Stage	Remark
1	POCSO SPL.42/16	The State (Vikhroli Police stn. V/s. Imran Mohd. Rais Pathan	Adv Tiwari	Argmts	
2	POCSO SPL. 592/18	The State (Colaba Police Stn.) V/s. T Oayyabali Hussain Likhandwala		Argmts.	
3	POCSO SPL. 189/16	The State (Navghar Police stn.) V/s. Anvar Husean Abdul Kalam Shaikh.		Hearing	
4	POCSO SPL.490/17	The State (Tilak Nagar Police Stn.) V/s. Nijamuddin Barkat	Adv. Mani Khedkar	Hearing	
5	POCSO SPL. 131/2020	The State (Bandra police stn.) V/s. Balkram Sitaram Yadav		Hearing	
6	POCSO SPL. 143/2020	The State (Colaba Police stn.) V/s. Virendra Jugal Thakur and ors.	Adv Hussain	Hearing	
7	BA POCSO 711/2020	Kishore Dagdu Borude V/s. The State (RCF Police stn.)	Adv Anjali Patil	Hearing	
8	SPL. CASE NO. 138/2020	Masud Mehamud Qureshi @ Monty V/S Agripada Police Station.	Mani Khedkar	Say/ Hearing	
9	BA ... in POCSO Spl.160/18	Sachin Shankar Patil.			
10	R.A POCSO NO. 447/2020	Abdul Aziz Abdul Hamid Shaikh @ Chintu V/S Dharavi Police Station (Accused is in police custody)			
11	R.A POCSO NO. 442/2020	Irfan V/S RCF Police Station(Accused is in police custody)			
12	R.A POCSO NO. 443/2020	Dilip Kaap V/s D. B. Marg Police Station (Accused is in police custody)			

Sd/-
Sheristedar, CR No. 29.

